

SCHEDULE-II**[See Rule 3(2)]****Form 1****List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	Ex.P-127/2023	Kotak Mahindra Bank Ltd –Vs- Swarnalata Sahu and others	T.K.J Samanta	7008047373	Tapan.samanta@gmail.com	31.03.2023	31.03.2023
			Ex.P-128/2023	Kotak Mahindra Bank Ltd –Vs- Pradeep Kumar Rout and another	T.K.J Samanta	7008047373	Tapan.samanta@gmail.com	31.03.2023	31.03.2023
			Ex.P-129/2023	Kotak Mahindra Bank Ltd –Vs- Rajesh Kumar Sahoo and another	T.K.J Samanta	7008047373	Tapan.samanta@gmail.com	31.03.2023	31.03.2023
			Ex.P-130/2023	Kotak Mahindra Bank Ltd –Vs- Padmanav Parida and another	T.K.J Samanta	7008047373	Tapan.samanta@gmail.com	31.03.2023	31.03.2023
			Ex.P-131/2023	Kotak Mahindra Bank Ltd –Vs- Dillip Swain and another	T.K.J Samanta	7008047373	Tapan.samanta@gmail.com	31.03.2023	31.03.2023

			Ex.P— 141/2023	Cholamandalam Invest & Finance Company Limited –Vs- Mrs. Tuni Sahu & Others	B.P Sarangi	9668706644	bikrantp@gmail.com	18.04.2023	18.04.2023
			Ex.P- 142/2023	Cholamandalam Invest & Finance Company Ltd – Vs- Amulya Kumar Sahoo and another	B.P Sarangi	9668706644	bikrantp@gmail.com	18.04.2023	18.04.2023
			Ex.P- 143/2023	L & T Finance Ltd –Vs- A.S Automobiles and another	B.P Sarangi	9668706644	bikrantp@gmail.com	18.04.2023	18.04.2023
			CS(III)32/ 2023	Odisha Gramya Bank –Vs- Jagannath Behera	Subrat Sarangi	9777158309	subratsarangi.2010@rediffmail.com	24.04.2023	24.04.2023
			CS(III)- 33/2023	Odisha Gramya Bank –Vs- Akshaya Pradhan	Subrat Sarangi	9777158309	subratsarangi.2010@rediffmail.com	24.04.2023	24.04.2023
			CS(III)- 34/2023	Odisha Gramya Bank –Vs- Surindra Raj	Subrat Sarangi	9777158309	subratsarangi.2010@rediffmail.com	24.04.2023	24.04.2023
			CS(III)- 35/2023	Odisha Gramya Bank –Vs- Sabita Dhal	Subrat Sarangi	9777158309	subratsarangi.2010@rediffmail.com	24.04.2023	24.04.2023
			CS(III)- 36/2023	Odisha Gramya Bank –Vs- Hadibandhu Tarai	Subrat Sarangi	9777158309	subratsarangi.2010@rediffmail.com	25.04.2023	25.04.2023
			CS(III)- 37/2023	Odisha Gramya Bank –Vs- Pramod Kumar Lenka	Subrat Sarangi	9777158309	subratsarangi.2010@rediffmail.com	25.04.2023	25.04.2023
			CS(III)- 38/2023	Odisha Gramya Bank –Vs- Susama Dehury	Subrat Sarangi	9777158309	subratsarangi.2010@rediffmail.com	25.04.2023	25.04.2023
			CS(III)- 39/2023	Odisha Gramya Bank –Vs- Tapan Pradhan	Subrat Sarangi	9777158309	subratsarangi.2010@rediffmail.com	25.04.2023	25.04.2023

			CS(III)-42/2023	Bank of Maharashtra – Vs- M/s. Sarala Enterprises Prizes and others	R.C Ojha	9437207763	rcojhaodishahighcourt@gmail.com	26.04.2023	26.04.2023
			CS(III)-43/2023	Bank of Maharashtra – Vs- Abhisek Bore well Prop	R.C Ojha	9437207763	rcojhaodishahighcourt@gmail.com	26.04.2023	26.04.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S 11/2023	State Bank of India Vrs Pruthwiraj Lenka	B.K Mohanty	9437203565	NA	20.04.2023	20.04.2023
			C.S 12/2023	State Bank of India Vrs M/s Biswamber E Motors & Another	Suryanarayan Samanta Roy	9437123105	NA	27.04.2023	27.04.2023
			C.S 13/2023	State Bank of India Vrs R. Gopi Reddy	Suryanarayan Samanta Roy	9437123105	NA	27.04.2023	27.04.2023
			E.P 04/2023	Geetanjali Panda Vrs Gopinath Panda & Another	N.K Tripathy	9437388499	NA	17.04.2023	17.04.2023
			E.P 05/2023	Smt. Tunganu Kanchan Dora vrs The Land Acquisition Officer & 04 others	Raja Lalit Mohan	9437616475	NA	17.04.2023	17.04.2023
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	C.S III-46/2022	Odisha Gramya Bank vs. Basanti Rana and others	D.K. Mohapatra & associates	30.04.2022	11.04.2023
			C.S III-49/2022	Odisha Gramya Bank vs. Bijay Kumar Sahoo	D.K. Mohapatra & associates	30.04.2022	11.04.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn.NO-48/2023	M/s CMI Energy Indian Pvt. Ltd. vrs M/s Maa Laxmi Electrical and Engineers	Sri S.K Sukhija and associates	04.02.2023	24.04.23
			Exn. NO-3406 of 2022	M/S Bajaj Finance Ltd. Vrs. Ashutosh electrical and sanitary	Sri R.K Nanda and associates	22.11.2022	22.04.23
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S No-1444 of 2021	Smt Sagarika Mohanty vrs Suvendu Chandan Rout	Mr R.K Satapathy and associates	13.07.21	03.04.23
			CoCS No-8/2018	Richard Mark fine vrs Kali Pada Nanda and others	Sri BVL Murti and associates	06.02.2017	27.04.23
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (III) 12/2017	Indian Overseas Bank of vs. Sri Dusmanta Behera	J. Sahoo vs. None	13.01.2017	06.04.2023
			CS (III) 61/2022	State Bank of India vs. M/s Silver City Marketing & another	S. Sarangi vs. D.P. Pradhan & associates	18.05.2022	12.04.2023
			CS (III) 140/2022	State Bank of India vs. PaaKripalu Agency & another	S.K. Mohanty & associates vs. R.K. Rout & associates	22.08.2022	13.04.2023

			CS (III) 118/2021	State Bank of India vs. M/s P.K. Traders & another	S. Sarangi vs. None	20.04.2021	17.04.2023
			CS (III) 246/2018	Canara Bank vs. M/s Supriya Readymade Garments (Mfg.) & another	S.K. Mohanty vs. None	18.05.2018	17.04.2023
			CS (III) 81/2022	Bank of India vs. Alok Ku. Acharya & another	L. Das vs. R.K. Swain	21.05.2022	17.04.2023
			CS (III) 275/2019	Hemalata Bal vs. M/s Bansal Hometex Impex	D. Mohanty vs. R. Agrawal	28.06.2019	17.04.2023
			CS (III) 30/2018	State Bank of India, Niali Branch vs. Babaji Khuntia & another	S.K. Swain vs. S. Rath	03.07.2018	18.04.2023
			CS (III) 158/2022	State Bank of India vs. M/s Prime PhramaCeuticals & others	S. Sarangi vs. None	29.09.2022	19.04.2023
			CS (III) 162/2022	State Bank of India vs. M/s. Rudra Enterprises & another	S. Sarangi vs. None	29.09.2022	20.04.2023
			CS (III) 385/2017	Canara Bank vs. Pankaj Kumar Sahoo	S.K. Mohanty vs. A.K. Nayak	08.12.2017	21.04.2023
			CS (III) 425/2020	State Bank of India vs. Nilachal Furniture Store & another	S.K. Mohanty vs. D. Nayak & associates	11.09.2020	21.04.2023
			CS (III) 978/2015	Bank of India vs. Sukanta Mallick	T. Sahu vs. None	07.11.2015	21.04.2023
			CS (III) 134/2019	Union Bank of India vs. Maa Bengle Store & another	R.C. Ojhavs. Vs None	26.03.2019	24.04.2023
			CS (III) 160/2022	State Bank of India vs. M/s S.S. Ceramics & another	S. Sarangi vs. None	29.09.2022	25.04.2023
			CS (III) 31/2019	Union Bank of India vs M/s. Omm Traders & another	R.C. Ojha vs. S.R. Mulia	25.01.2019	26.04.2023
			CS (III) 161/2022	State Bank of India vs. M/s. Saira Trading & another	S. Sarangi vs. None	29.09.2022	26.04.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S 397/20	M/s Raghu Meera Agencies Vrs M/s BMR Enterprises	N.K Tripathy Vrs Nilakantha Das	07.12.2020	19.04.2023
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	ARBP No 12/2016	Odisha Mining Cor.ltd vrs Fadidabad Gurgaon Minerals	Sri M.R Mohanty and associates vrs Sri A.P Jena and associates	08.04.2016	-	11.04.2023	2555 days	Dismissed on contest against the O.P	-	-	-
			ARBP No- 02/2021	Odisha State Beverage Cor. Ltd.vrs Manoj Kumar Routray	Sri R. Sahoo and associates vrs Sri R.P Kar and associates	19.01.2021	-	19.04.2023	820 days	Allowed on contest against the O.P	-	-	-
			ARBP No- 03/2021	Odisha State Beverage Cor. Ltd.vrs Manoj Kumar Routray	Sri R. Sahoo and associates vrs Sri R.P Kar and associates	19.01.2021	-	20.04.2023	821 days	Allowed on contest against the O.P	-	-	-
			ARBP No- 04/2021	Odisha State Beverage Cor. Ltd.vrs Manoj Kumar Routray	Sri R. Sahoo and associates vrs Sri R.P Kar and associates	19.01.2021	-	21.04.2023	822 days	Allowed on contest against the O.P	-	-	-

			ARBP No-05/2021	Odisha State Beverage Cor. Ltd.vrs Manoj Kumar Routray	Sri R. Sahoo and associates vrs Sri R.P Kar and associates	19.01.2021	-	22.04.2023	823 days	Allowed on contest against the O.P	-	-	-
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	ARBP 10/2018	Odisha Industrial Infrastructure Development Corporation rep. by CGM (Civil) & another vs.Bikram Keshari Praharaj & Others	D.M Mohapatra & associates vs J.K Mohapatra & associates	19.06.2018	-	05.04.2023	1751	Contested	-	-	-
			Exp. 146/2019	Orissa State Warehousing Corporation vs. New India Assurance Coal Ltd.	B.K Sahoo & associates vs.B.P Dutta & associates	27.08.2019	-	26.04.2023	1339	contested	-	-	-
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	ARBP 01/2019	Brahmapur Municipal Corporation Vrs M/S mukesh & Associates in JV	R Ch. Pasupalak Vrs pradipta Varma	21.01.2019	NA	12.04.2023	04 years 03 months	Contest			U/S 34 of Arbitration & Conciliation Act,1996
			C.S 65/2021	Union Bank of India Vrs M/s Biswaranjan Welding Works & Another	K.c chaudhury Vrs Nilancjal Tripathy	27.01.2021	NA	25.04.2023	02 years 03 months	Contest			U/s 7 rule 1(2)CPC
			C.S 10/2020	State Bank of India vrs sanjay Kumar Bishoyi	B.K Mohanty Vrs Rabindra Chandra Sahu	07.01.2020	NA	26.04.2023	03 Years 03 months	Contest			U/S 7 rule 1(2) CPC

4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	C.S 157/ 2017	M/s Vedant constructions Ltd. Vs. M/s Brahmani River Pellets Limited and another	Sri S.N Padhee & Sri Sambit Rath	24.08. 2017	No	11.04. 2023	-	Contested	-	-	Order-7, Rule 1
			C.S 177/ 2017	M/s Vedant constructions Ltd. Vs. M/s Brahmani River Pellets Limited and another	Sri S.N Padhee & Sri Sambit Rath	07.10. 2017	No	11.04. 2023	-	contested	-	-	Order-7, Rule 1

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	Commercial cases having pecuniary value of rupees more than 5 lakhs
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4703	55	205	4553	
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1335	49	23	1361	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	136	33	10	159	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	279	Instituted-2 <u>Received on transfer-2</u> Total-4	14	269	
TOTAL			6453	141	252	6342	